

Name of the Corporate Debtor: Padmadevi Sugars Limited (IN LIQUIDATION) CIN : U15421TN1995P CO29913  
Date of commencement of CIRP : 15th October 2018; Date of commencement of Liquidation: 20th April 2021

LIST OF STAKEHOLDERS as on 6th May 2025, NCLT taken on record date: 03rd June 2025

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBAI (Liquidation Process) Regulations, 2016

Annexure 3 - List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl No	Name of the Creditor	Details of Claim Received		Details of Claim Admitted					Amount of Contingent Claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of Receipt	Amount claimed	Amount of Claim admitted	Nature of Claim	Amount Covered by Security Interest	Amount covered by guarantee	Whether Related Party ?						% of Voting Share in SCC
1	INDIAN OVERSEAS BANK		5,38,11,26,159	5,32,00,85,128	Secured	5,32,00,85,128	-	-	63.15%	-	-	6,10,40,981	-	Note 1
2	BANK OF INDIA		2,67,65,79,967	2,67,65,79,967	Secured	2,67,65,79,967	-	-	31.77%	-	-	-	-	Note 2
	TOTAL		8,05,77,06,126	7,99,66,65,145		7,99,66,65,145	-	-		-	-	6,10,40,981	-	

Notes relating to Security Interest and Relinquishment Status as per the Claim Form:

Note 1: First charge on Land & Building with Plant & Machinery at 174 Palayaseevaram village Kandheepuram. Second charge on the assets of Distillery Division in the premises of the company of Palayaseevaram viz. Building and other civil works, Plant & Machinery etc. financed by Bank of India. Dated: 14.03.2011, and 07.12.2010.

Security Interest: Relinquished.

Note 2: Secured assets consisting of:

- a. Exclusive 1st charge on the project assets of the distillery unit in the premises of the company at Palayaseevaram - Value Rs.113.23 crores as on 19.03.2012.
- b. Exclusive 1st charge by way of Hypothecation of stock of coal at Tuticorin Port — Value Rs.21.76 crores as on 19.03.2012.
- c. 2nd Charge on Fixed Assets of M/S S V Sugar Mills Ltd. - Value Rs.26.33 crores as on 19.03.2012.

Security Interest: Relinquished.

**FOR PADMADEVI SUGARS LIMITED**

**S. Rajendran**  
Liquidator

Regn. No. IBAI/PA-002/IP-N00098/2017-18/10241